

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH – COURT - 1

Service Tax Appeal No. 20537 of 2022

(Arising out of Order-in-Original No. BLR-NORTH-COMM-12 to 14/2022-23(DENOVO) dated 23.04.2022 passed by the Commissioner of Central Tax, Bengaluru North Commissionerate, Bengaluru.)

M/s. India Advantage Fund V

....Appellant

Managed by ICICI Ventures Fund Management
Company Limited,
CBD Workspaces Pvt. Ltd. (Quest Offices),
Raheja Towers, West Wing,
10th Floor, No.26/27, M.G.Road,
Bangalore – 560 001.

VERSUS

**Commissioner of Central Tax,
Bangalore North Commissionerate,**
HMT Bhavan, Ganga Nagar,
Bengaluru – 560 032.

....Respondent

APPEARANCE:

Mr. Shivadass G. Senior Advocate, Ms. Shradha Rajgiri, Mr. Rishab. J,
and Mr. Prahalad, Advocates for the Appellants.

Mr. P.R.V. Ramanan, Special Counsel (AR) for the Respondent.

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 27.02.2026

DATE OF DECISION: 27.02.2026

The appeal is allowed. For Order, see order of date in
27.02.2026 in Service Tax Appeal No. 21334 of 2017.

**(D. M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**